

यह भी कहा गया कि वहाँ के मंत्री ने रिक्वेस्ट भेजी है। जब आप यह मानते हैं कि उन की तरफ से रिक्वेस्ट आई है और आपको यह जानकारी भी दे दी गई है कि यूनिवर्सिटी ने मान्यता दे दी है, तब इन बातों को मद्देनजर रखते हुए क्या आप फिर से पुनर्विचार करेंगे तथा यह भी बतलायें कि इस को लेने के बारे में आप का क्या इरादा है ?

**श्री मल्लिकार्जुन :** यदि यूनिवर्सिटी ने उस को मान्यता दे दी है तो यूनिवर्सिटी अपनी तरफ से इस चीज को जरूर रैफर करेगी। इस वक्त यह महाविद्यालय प्राइवेटली मनेज्ड है, वहाँ के सचिव जी ने हम को पत्र भेजा है, लेकिन यूनिवर्सिटी की तरफ से पत्र आयेगा तो हम जरूर जांच करेंगे।

**श्री रामाक्षर शास्त्री :** क्या आप ने यह नीति निर्धारित कर ली है कि आगे से रेलवे अपनी प्रशासन की तरफ से कोई विद्यालय नहीं खोलेगा ?

**श्री मल्लिकार्जुन :** मान्यवर, यह प्रश्न बड़ा विचित्र है . . . .

**श्री रामाक्षर शास्त्री :** कोई विचित्र तो है ही ।

**श्री मल्लिकार्जुन :** रेलवे भविष्य में विद्यालय खोलेगा या नहीं खोलेगा यह कई फैक्ट्स पर आधारित है। इस वक्त मैं नहीं बतला सकता हूँ कि खोलेंगे या नहीं खोलेंगे ?

**श्री रामाक्षर शास्त्री :** खोलने की नीति है या नहीं - मैंने स्पष्ट पूछा है।

**SHRI G. K. JAFFAR SHARIF:**  
Running the educational institutions is one of the social objectives for the employees. We have been doing it and we will continue to do it, taking

the overall financial situation into consideration. But, while providing these educational facilities we can do it up to the Higher Secondary level. We cannot go to colleges and expand our activity. Our basic responsibility is to carry the freight and passengers, not to diversify all our activities.

**श्री राम विलास पासवान :** उपाध्यक्ष

जी, अभी हमारे साथी ने जो पूछा था. यदि आप के पास मैट्रिक के बाद या हायर सेकेंड्री के बाद कोई योजना नहीं है तो बिलकुल सही है, हम प्रैस नहीं करना चाहते हैं। लेकिन मेरा प्रश्न यह है यदि हायर सेकेंड्री के बाद इस तरह का इंस्टीट्यूशन चलाने का विचार रखती हैं तो क्या इस महाविद्यालय को अपने अधीन लेने पर विचार करेंगे ?

**श्री मल्लिकार्जुन :** आज यह प्रश्न हमारे सामने नहीं है, जब आयेगा तब देखेंगे।

**Circulation of Anti-India Tape in Pakistan and West Asia**

\*911. SHRI RAM VILAS PASWAN:  
SHRI BAPUSAHEB PARU-  
LEKAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the circulation in Pakistan and West Asia officially sponsored propaganda tape-recording denigrating India and the Indian Prime Minister; and

(b) if so, the details thereof and the reaction of Government thereto?

**THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN):** (a) Yes Sir.

(b) The Government is aware of these cassette recordings. They are essentially satirical narratives on important international personalities and

events. The references to India consist of crude jokes and film songs satirizing India and our Prime Minister.

On the 4th April, 1981, our Embassy in Islamabad formally protested to the Pakistan Foreign Office against the production of these cassettes. The Ministry of External Affairs Protested to the Pakistan Embassy in New Delhi on April the 2nd. It was conveyed to the Government of Pakistan that the production of such tapes is regrettable and not conducive to good neighbourly relations between the two countries. The Pakistani authorities were also requested to stop further production, recording, sale and export of such tapes.

**श्री राम बिलास पासवान :** उपाध्यक्ष महोदय, मंत्री महोदय ने कहा है कि एक्सटरनल एफेयर्स मिनिस्ट्री ने पाकिस्तान एम्बेसी को इस सम्बन्ध में प्रोटेस्ट किया है। मैं कहना चाहता हूँ कि नाराजगी व्यक्त करने के बहुत से तारीके होते हैं। मैं मंत्री महोदय से यह जानना चाहता हूँ कि उन्होंने नाराजगी व्यक्त करने का कौन सा तरीका अख्तियार किया है। यहाँ पर पाकिस्तान के राजदूत हैं, क्या उन को बुला कर बातचीत की है, उन को समन किया गया है और उन के सामने अपनी नाराजगी व्यक्त की है और प्रोटेस्ट किया है और पाकिस्तान की सरकार पर उस का क्या प्रभाव पड़ा है। उन्होंने इस सम्बन्ध में कोई जवाब दिया है और क्या आप के आग्रह पर विचार किया है।

**SHRI R. VENKATARAMAN:** The Counsellor was summoned to the office and the protest was conveyed to him verbally. The Counsellor said, he will convey it to the Pakistan Government. This is the usual way in which protests are conveyed.

**श्री राम बिलास पासवान :** मेरा दूसरा प्रश्न यह है कि कि जो आप ने जवाब दिया है और जो बात अखबारों में निकल रही है उस से ऐसा लगता है है कि हिन्दुस्तान और पाकिस्तान के सम्बन्ध बहुत ज्यादा बिगड़ते जा रहे हैं और खास कर जब से यह सरकार आई है तब से ज्यादा बिगड़े हैं और ढाई साल तक जब हम लोगों की सरकार थी, तो सम्बन्ध बिल्कुल अच्छे थे।

... (ब्यवधान) ... हमारे ढाई साल में अच्छे रिलेशन्स और विगत लगभग डेढ़ वर्षों में बिल्कुल सम्बन्ध बिगड़ जाने के कारण क्या हैं? क्या सरकार ने कभी इन कारणों की खोज की है और मैं यह भी जानना चाहता हूँ कि ये रिलेशन्स बिगड़े नहीं और तनावपूर्ण स्थिति न हो बल्कि ये रिलेशन्स आपस में सुधरे, इस के लिए सरकार क्या कर रही है?

**SHRI R. VENKATARAMAN:** I do not agree with statement that relations between India and Pakistan have deteriorated. But certain circumstances have occurred in which the relationship has become a little strained, the latest being the situation in Afghanistan on which we are taking two different stands. This Explains the strained relationship.

**SHRI BAPUSAHEB PARULEKAR:** In my opinion, this is a very serious matter and the Government are very lightly dismissing this issue saying that they are only satirical narratives or crude jokes. That is what the answer says. I do not know whether the Minister or any member of the Cabinet had the opportunity to hear the tapes. The tapes are in circulation in this country. I would like to invite the attention of the Minister to two things. The first is that the com-pere alleges that Mrs. Gandhi recently held a dinner in New Delhi in honour of the former Israeli Defence Minister, Moshe Dayan. That is being

circulated in the Arab world and in our country. It is very likely that our relations with the Arab world may be damaged. Secondly, it is ridiculous; by this particular propaganda, they are maligning our hon. Prime Minister and the image of our country. I will quote from one of the tapes which I had the fortune to listen. It says:

"After the victory 1980, Mrs. Gandhi requested the compere to play the popular song '*sharafat chor di maine, mohabbat chor di*'. . .

"I have forsaken decency for it does not pay."

This is what the tape contains and we are only satisfied by sending a protest note! You will ask me, "What is your suggestion?" I am not going to make any suggestion. I would like to know whether it is correct that this is the statement which is being played on the tape and that too in Pakistan, where it is subject to State censorship. This is being circulated in the Arab world and in our country. You said, on 2nd April, we submitted a protest note. What is the response? Is it being circulated in India also? May I know whether you intend to take any further steps or you are satisfied with this protest note when our Prime Minister and our country are being maligned like this?

SHRI R. VENKATARAMAN: I am happy to see the strong reaction from the opposition to this. In fact, it should be so, because it is a matter of national pride. The fact is that in the tape there is mention of the fact that the Prime Minister gave a dinner or reception to Moshe Dayan. It is a totally false one. And the attention of the Pakistan Government has been drawn both here and in Islamabad. Our Ambassador there has pointed out to the Pakistan Government that this is a totally mischievous stand or statement and we have strongly protested there. We have also called the Pakistan Embassy Counsellor to our office here

and conveyed the strongest protest. If some people resort to vulgarity, we cannot also resort to vulgarity. We have to maintain dignity in this matter and we have certainly to take up these matters in the usual diplomatic manner.

I share the strong feelings of the hon. Member. Certainly we condemn this kind of vulgar propaganda being done.

SHRI BAPUSAHEB PARULEKAR: I also asked about the circulation of tapes in India.

SHRI R. VENKATARAMAN: I will give you the answer. So far as this tape is concerned, we have ascertained that it is being circulated in Abu Dhabi, Dubai and Kuwait and in these countries due to language constraint very little impact is made. I would like Bapusaheb to hear me. Owing to the language constraint, this being in Urdu and the people there knowing only Arabic, this has no impact on the people. Very few people knew about it when we had made enquiries about it. *Interruptions*). And even in Pakistan when our people made enquiries, it was not known in Islamabad. Only in Karachi it was sold. It has not made any great impact and I am sure people with any decency will not give credence to this kind of thing.

SHRI SANTOSH MOHAN DEV: Sir, Mr. Paswan in his question said that the relations during their time were very good. We have seen it yesterday in the statement of Mr. Charan Singh and Mr. Morarji Desai who were the then Ministers, over Pakistan, how the Ministry was working. But I would like to know from the hon. Minister whether his attention has been drawn to a certain news item in India that one hon. Member of Parliament of this House has carried some tapes from Pakistan and played them in certain parts of the country including Delhi to his pleasure, and if so, how the Minister is taking care of it. It has been publi-

shed in certain papers, and he has recently been in Pakistan again.

**SHRI R. VENKATARAMAN:** Sir, we shall take severe action against people who try to play this in this country. But if it is brought to our attention, we will take immediate action. The question relates to what is being done abroad.

**SHRI JAGDISH TYTLER:** Sir, you have just mentioned that you had already protested to the Pakistan Embassy and you called the Ambassador. But I have got definite information from some of the people who had gone to Pakistan on pilgrimage that these tapes are being sold at the customs check on Pakistan side. Not only that. Even in the duty free shops of some of the Arabian countries these tapes are sold. Now, if you say that the Pakistan Government is not aware of it, it is difficult to believe because these tapes are being sold with the connivance of the Pakistan authorities and I think merely calling the Ambassador or the Counsellor and saying that this should not be done and your telling that you will look into it is not enough. I think a stronger protest should be lodged and it should be done in whatever other diplomatic way you can do it. It is a serious matter. Let the Pakistan Government deny. But from the mere fact that the tapes are sold in the official Pakistan shops at the customs check posts, I think this is being encouraged by the Pakistan authorities and it is just not a mere fact of some traders doing business of these tapes.

**SHRI R. VENKATARAMAN:** I did not say that the Pakistan authorities do not know about it. On the contrary there is strict censorship in Pakistan and this is being issued by some of the companies which are State-owned companies and we have made this point also clear in our protest to the Pakistan Government both here and in Islamabad. Therefore, it is not correct to say that they do not know. They know about it and we have also brought it to their notice that they know about it.

**SHRI JANARDHANA POJARY:** There are clear indications of provocation by the Pakistan Government and the anti-Indian propaganda done by them. The hon. Minister is correct when he says that in Pakistan all publications, including the tape-recording, are subject to censorship. Not only that, of late it has been said that Pakistan lost the cricket match because of the mischief of the Indian umpire. I hope you remember they lost the match in Bombay, and this is the propaganda which is being made. May I know whether Government are aware of the latest intrusion into Indian air space by Pakistan? Of late, there were some firings also in some important sectors. May I know whether the Government of India have taken a serious note of these latest developments and, if so, what are their reactions and what actions have been taken by the Government of India so far?

**SHRI R. VENKATARAMAN:** The low extent to which propaganda can go is proved by the statement that even a test match was decided against them by some umpire. It shows the level to which the Pakistan propaganda is going.

**ONE HON. MEMBER:** Bad cricket.

**SHRI R. VENKATARAMAN:** That itself is not cricket. With regard to the other point, that there have been some firings and all that, I require notice.

श्री. अजीत कुमार वैहता : उपाध्यक्ष महोदय में माननीय मंत्री महोदय से जानना चाहता हूँ कि क्या उनकी ध्यान में आज के "स्टेट्समैन" में प्रकाशित इस मंत्र - आइटम की तरफ गया है जहाँ बताया गया है कि पाकिस्तान के श्री अगामाही ने कुछ दिन पहले अपने एक वक्तव्य में कहा—

"He specially mentioned the potential threat from India."

यह आखिरी लाइन है वैसे उन्होंने कहा है

"Mr. Shahi... had made it plain that ideally his country would like the United States to come to its rescue against all aggression and he specifically mentioned the potential threat from India."

मैं जानना चाहूंगा कि क्या उनका ध्यान इस न्यूज आइटम की ओर आकर्षित हुआ हुआ है और अगर हुआ है तो उनका इस संदर्भ में क्या रिएक्शन है?

**SHRI R. VENKATARAMAN:** The attitude of Pakistan is to get as much aid as possible, using India as a sort of pretext or excuse. They have now negotiated for a loan, it was reported, as the hon. Member himself said, of 2.5 billion dollars. They have been saying that they want military assistance to safeguard their national integrity, and in this process they have been trying to get as much assistance as possible. They are also using India as a sort of excuse to get more. This is one of those statements in pursuance of that policy.

**SHRI M. RAM GOPAL REDDY:** The hon. Minister has correctly condemned it. At the same time, he has said that it has got no adverse effect on the population of either Pakistan or the Arab countries. I want to know whether any information was given to the Arab countries that Pakistan is indulging in such mean propaganda.

**SHRI R. VENKATARAMAN:** Actually, we do not want to play up this. We want to play it down. We do not want to take it to the various countries, bring it to their notice that Pakistan is doing all this. Our information is that it has not made any impact in those countries; I mentioned Abu Dhabi, Dubai and other countries. Therefore, we have not thought it necessary to do more than that.

**SHRI JYOTIRMOY BOSU:** The fact remains that if there has been an unfortunate conflict or armed confrontation between India and Pakistan, the most happy people will be the military hardware merchants of the west, the capitalist countries like America, Britain, France, West Germany etc. and it is only for that these visits of Margaret Thatcher, Carrington and Charles have been taking place. Suddenly they have developed a love for us. They did the partitioning of the country and thereafter they are now doing the same thing. I would like to ask the hon. Minister if he is aware of the fact that immediately after the Moradabad riot a television camera man was taken from Delhi to Moradabad. He had taken extensive photography of the bad places in Moradabad and that reel was smuggled out of this country and taken to Pakistan. It has been shown extensively. Would he kindly give us details as to how it has taken place and what steps have been taken to see that no further mischief is done in this sort of clandestine activities.

**SHRI R. VENKATARAMAN:** I am sorry I have no information on this subject. I would require notice.

**SHRI BIJU PATNAIK:** I wonder if the Minister has taken note of the last observation made by the British Prime Minister when she left Bombay. In answer to a question she said that if Pakistanis are acquiring arms for their own national security, India has also been doing so and why can't they do more. The suggestion of the British Government, who are, as Napoleon said—a nation of shopkeepers and merchants, is clear—push off to one side some arms and try to sell arms to the other side by creating a fear psychosis. I wonder if the Minister would assure the House that we are not going to be taken in by this kind of thing and ruin our finances by running into an arms race.

**SHRI R. VENKATARAMAN:** The Prime Minister has repeatedly stated that there will be adequate precau-

tions to safeguard its defence and no expenditure will be too much for the defence of this country and we will not spare any effort to see that our defences are maintained at the peak; nor will it be under any circumstances pressurised to go into a mad arms race merely because someone is arming himself.

#### Corporation for Railway Electrification

\*912. SHRI JAGDISH TYTLER: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are considering to set up a separate Corporation for the electrification of Railway tracks;

(b) if so, when it is likely to be established; and

(c) whether any programmes have been drawn up for electrification during the next five years and the likely financial implications thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir. A sum of Rs. 450 crores has been earmarked for electrification works on Indian Railways during Vith Five Year Plan.

SHRI JAGDISH TYTLER: My question has not been answered. My question was:

"(a) Whether Government are considering to set up a separate Corporation for the electrification of Railway tracks?"

Reply to that question has been given "No, Sir". This is a wrong answer. I have a definite knowledge that the Government has considering to set up a separate Corporation for

the electrification of Railway tracks. I do not know under whose influence this setting up a separate Corporation has been set aside. I have prepared my supplementary on that basis. Now I would like to ask a simple thing. It has been mentioned that a sum of Rs. 450 crores has been earmarked for electrification works on Indian Railways during the Sixth Five Year Plan. At present we are handling 26 per cent of the total goods and passenger traffic on electrified lines in the country. Would the Minister kindly give priority to electrifying the broad gauge between the four metropolitan cities i.e. Delhi, Bombay, Calcutta and Madras? This will enable the Railways to handle 65 to 75 per cent of the total traffic on electric traction.

SHRI MALLIKARJUN: I need not say about the Corporation again because we have no plan and, therefore, we have said, no.

So far as the other part of the question is concerned, whether during the Sixth Plan we are going to have electrification of railway tracks connecting metropolitan cities, what I can inform the House is that during the Sixth Plan, we are having at the moment 12 routes and, among the 12 routes, six routes are in progress and other six routes have been included in the 1981-82 Plan. For the benefit of the House, I would like to read out these routes which cover about 2800 km. During the Sixth Plan, about 2800 km, would come under electric traction.

For the benefit of the House, I would like to read out the works which are in progress. They are:

1. Waltair-Jagdalpur;
2. Delhi-Mathura-Jhansi;
3. Vadodara-Ratlam including Godhra-Anand and Ahmedabad-Sabarmati;
4. Trivellore-Arkonam;